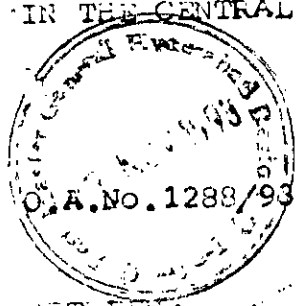


(3)

Amesure-R1 (4)

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



Date of Order: 18.10.93

BETWEEN:

Pratap Singh

AND



.. Applicant.

1. The Superintendent,
Railway Mail Service,
"2" Division,
Hyderabad.
2. The Post Master General,
Hyderabad Region,
Hyderabad.
3. Union of India, rep. by the
Secretary, Ministry of
Communication, Dept. of
Posts, Dak Bhavan,
New Delhi.

... Respondents

Counsel for the Applicant

.. Mr.K.Venkateswara Rao

Counsel for the Respondents

.. Mr.V.Bhimanna

COMMISSIONER

HON'BLE SHRI A.B. JORTHY : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDASEKHAR. REDDY : MEMBER (JUD L.)

True copy
V. Jayashankar

10

: 6 :

Copy to:-

1. The Superintendent, Railway Mail Service, '2' Division, Hyderabad.
2. The Post Master General, Hyderabad Region, Hyderabad.
3. Secretary, Ministry of Communications, Department of Posts, Union of India, Dak Bhavan, New Delhi.
4. One copy to Sri. K.Venkateswara Rao, advocate, CAT, Hyd.
5. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

Mr. V.Bhimanna

Case No.	CA-1288/93
Date of filing	18/10/93
Copy made	29/10/93
Section Officer (I)	

- (5) (9)
- ... 4 ...
- (a) This OA will be treated as a representation from the applicant and the respondents will consider the same if it is found that the applicant is similarly situated as thus covered by our judgement dt. 7.6.93;
 - (b) Respondents shall grant temporary status to the applicant and also consider his case for regularisation in accordance with "Casual Labour (grant of temporary status and regularisation) Scheme, 1991."
 - (c) The respondents shall comply with this order within a period of three months and communicate their decision to the applicant.

4. The applicant will not be entitled to any arrears of emoluments arising out of the above direction till the date of filing of this application.

There shall be no order as to costs.

CERTIFIED TO BE TRUE COPY
25/10/1993
Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad.

Contd - 4/-

True copy
V. Raju